## **Rehabilitation of Child Labourers**

## 890. SHRIMATI NAZNIN FARUQUE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of child labourers at present in the country;
- (b) the details of schemes being implemented for the child labourers liberation and rehabilitation; and
- (c) the details of child labourers freed and rehabilitated by Government during the last three years?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) As per 2001 census, the total number of working children between the age group 5-14 years in the country was 1.26 crore. However, as per NSSO survey 2009-10, the working children are estimated at 49.84 lakh which shows declining trend. The State-wise information is given in Statement (*See* below).

(b) and (c) The Government is implementing National Child Labour Project (NCLP) Scheme in 266 districts of the country for rehabilitation of children rescued/withdrawn from work. Under the Project, children withdrawn from work are enrolled in the special schools, where they are provided with bridge education, vocational training, nutrition, stipend, health care, etc. before mainstreaming them into formal education system. As per the available information, 3,76,945 children have been rehabilitated during last three years and current year (upto June, 11) through NCLP Scheme.

Statement

Data on Child Labour based on Employment Unemployment Survey during

NSS 66th Round (2009-10)

Sr	Major State all India	Age Group 5-14				
No.		Rural		Urban		
		Male	Female	Male	Female	
1	2	3	4	5	6	
1.	Andhra Pradesh	88156	110191	20767	15548	
2.	Assam	144655	31909	11833	757	
3.	Bihar	224292	38665	11017	2548	
4.	Chhattisgarh	3669	7321	636	0	
5.	Delhi	-	-	18576	0	

258	Written Answers to 2	[RAJYA SABHA]		Unstarred Questions	
1		3	4	5	6
6.	Gujarat	150487	207973	15945	16282
7.	Haryana	22664	17471	28073	3988
8.	Himachal Pradesh	2300	2942	2156	0
9.	Jammu and Kashmir	11274	16872	1139	0
10.	Jharkhand	63684	14661	4123	0
11.	Karnataka	89796	113429	20793	2479
12.	Kerala	1182	0	0	1583
13.	Madhya Pradesh	91454	32812	57688	9063
14.	Maharashtra	66370	12796	54230	12077
15.	Orissa	54390	38288	36522	5363
16.	Punjab	16802	6433	15664	9937
17.	Rajasthan	93055	261871	43184	7826
18.	Tamil Nadu	0	13880	3471	0
19.	Uttarakhand	14810	7239	3219	2103
20.	Uttar Pradesh	1012294	546320	147820	68899
21.	West Bengal	357265	134657	31946	27716
	All India	2511101	1727271	546897	198602

**Schemes for Rehabilitation of Child Labour** 

## 891. SHRI N. BALAGANGA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

- (a) the details of schemes or programmes of Government for assisting in rehabilitation of child labour;
- (b) whether Government proposes to rehabilitate children who are rescued as per the Anti-Labour Act who do not have any parental support;
  - (c) if so, the details thereof;
- (d) whether financial assistance is being given to special schools run by the NGOs for their rehabilitation; and
- (e) if so, the details of NGOs and the funds allocated for this purpose during the last three years, year-wise and NGO-wise?